

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 375 OF 2024

IN THE MATTER OF:

**News item titled "Around 40 injured as boiler explodes in factory in Haryana" appearing
in The Hindu dated 16.03.2024**

MEMO OF PARTIES (As per order dated 18.04.2024)

**News item titled "Around 40 injured as boiler explodes in factory in Haryana" appearing
in The Hindu dated 16.03.2024**

VERSUS

- 1. Haryana State Pollution Control Board through its Member Secretary**
Haryana State Pollution Control Board (Head Office).
C-11, Sector-6, Panchkula, Haryana – 134109
Email: hspcb@hry.nic.in **(Respondent No. 1)**

- 2. District Magistrate, Rewari**
Model Town Rewari S.O. District, Rewari. State, Haryana
Email: dcwr@hry.nic.in **(Respondent No. 2)**

- 3. M/s. Lifelong Auto Pvt. Ltd.,**
Through the Administrative Head, Dharuhera,
District Rewari, Haryana -123106
Email: customercare@lifelongonline.com **(Respondent No.3)**